

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2611  
ANSWERED ON:04.12.2009  
STRENGTHENING OF TRANSMISSION SYSTEM  
Singh Shri Rakesh

**Will the Minister of POWER be pleased to state:**

- (a) whether proposals from the State Governments including Madhya Pradesh for the strengthening of transmission system in States are pending for approval with the Union Government;
- (b) if so, the details thereof; and
- (c) the time by which the said proposals are likely to be sanctioned?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c): As per Electricity Act, 2003, State Government notifies the Board or a company as the State Transmission Utility (STU) and one of the functions of the STU is to ensure development of an efficient, coordinated and economic system of intra-state transmission lines for smooth flow of electricity from a generating station to the load centres. Therefore, no approval of Central Government is required for intra-state transmission schemes.